

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 154 OF 2018

Dated: 9th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Coastal Gujarat Power Ltd.

...Appellant(s)

Vs.

**Central Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Tushar Nagar

ORDER

Issue notice to the Respondents returnable on 16.08.2018. Dasti, in addition, is permitted.

List the matter on **16.08.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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